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Title : Further discussion on the resolution regarding special status to the State of Bihar, moved by Shri Bhola Singh on the 21st August, 2010.

डॉ. भोला सिंह (नवादा): महोदय, हमने पिछले दिनों इस सदन में बिहार को स्पेशल राज्य का दर्जा दिया जाये, यह प्रस्ताव हमने उपस्थापित किया था...(व्यवधान) कि यह सभा इस सरकार से आग्रह करती है...(व्यवधान) कि वह बिहार राज्य में...(व्यवधान)

MR. CHAIRMAN: Please sit down. This is the Private Members' time, The importance of Private Members should be understood and I think they should be allowed to do their work.

...(Interruptions)

श्री यशवंत सिन्हा (हज़ारीबाग): महोदय, हमें पी.एम.बी. से सहानुभूति है।...(व्यवधान)

MR. CHAIRMAN: Nothing will go on record.

(Interruptions) â€¡*

सभापति महोदय : यहां सब पुराने, निष्णात और अनुभवी सदस्य हैं, मैं समझता हूं कि परंपरा यह रही है कि जो प्राइवेट मेंबर्स बिल होता है, उसे बाधित नहीं किया जाता है।

â€¡(व्यवधान)

सभापति महोदय : इसलिए मैं चाहूंगा कि इसे चलने दिया जाये।

â€¡(व्यवधान)

MR. CHAIRMAN: Interruptions not to be recorded.

(Interruptions) â€¡*

MR. CHAIRMAN: The House stands adjourned to meet on Tuesday, the 22nd March, 2011 at 11 am.

15.33 hrs

The Lok Sabha then adjourned till Eleven of the Clock**

on Tuesday, March 22, 2011/Chaitra 1, 1933 (Saka).

* Not recorded.

* Not recorded.

* Not recorded.

* Not recorded.

* Not recorded.

**Due to continued interruptions, the Lok Sabha adjourned for the day.